

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b). The National Policy on Education and the recommendations of the National Integration Council have already been forwarded to the State Governments. The implementation of these is a long-term programme and a start can be expected in the Fourth Five-Year Plan.

STRIKE BY MINING DIPLOMA STUDENTS OF DHANBAD

1704. SHRI ONKAR LAL BERWA : SHRI YASHPAL SINGH:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Enquiry Report regarding the strike by the Mining Diploma students of Dhanbad has since been received by Government;

(b) if so, what are their main demands; and

(c) the efforts made by Government to end the strike?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b). No enquiry committee had been appointed and therefore the question of receiving a Report does not arise. However, the main demands of the students were the following:—

(i) Exemption from the competency examinations conducted by Director General of Mines & Safety for Surveyorship, Overmanship and Firemanship.

(ii) Reservation of seats for admission to degree course in Dhanbad School of Mines for Diploma students and starting of Part-time degree course.

(c) The strike has already been called off on the 18th September, 1968.

CLASH NEAR MONGHYR

1705. SHRI VISHWA NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Sub-Inspectors and Police Constables were injured and hospitalised and property worth several thousand

rupees of a circus show was looted in a clash between the Police and a section of Circus fans at a village fair at Sheikhpura about 30 miles from Monghyr (Bihar) on the 6th September, 1968;

(b) if so, the total number of the persons injured; and

(c) the total amount of the looted property, the cause of the incident and the action Government have taken in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) to (c). The Government of Bihar have reported that on 6.9.68 during a fair at village Grihinda in the jurisdiction of Sheikhpura Police Station, a mob raided a circus party camping there indulged in roudyism destroyed equipment, molested the circus artists and looted some of their belongings. The Police party who tried to prevent them were brick-batted. Five Police officials received injuries.

The looted property was estimated to be worth about Rs. 700.

A case has been registered by the local police in this connection, which is under investigation. Five persons have been arrested so far and twenty-five others have surrendered in the court.

SELECTION OF I.A.S. OFFICERS OF U.P. CADRE FOR CENTRAL GOVERNMENT SERVICE

1706. SHRI VISHWA NATH PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some senior I.A.S. Officers of the Uttar Pradesh cadre are in the service of the Central Government;

(b) the mode of selection for such appointment; and

(c) whether it is being done on the recommendations of, or after consultation with, the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir.